GOVERNMENT OF INDIA MINISTRY OFOVERSEAS INDIAN AFFAIRS RAJYA SABHA

QUESTION NO19.11.2009

ANSWERED ON

NODAL DEPARTMENT FOR INDIANS ABROAD.

Dr. T. Subbarami Reddy

Will the Minister of COALCOALEXTERNAL AFFAIRSOVERSEAS INDIAN AFFAIRS be pleased to state :-

- (a) whether his Ministry has asked the State Governments to set up a nodal department to address issues relating to Indians living abroad and promote legal migration from the country;
- (b) whether his Ministry has also mentioned that some States including Kerala and Andhra Pradesh have already set up such cells but others should also follow them;
- (c)whether his Ministry has also requested States representatives to vigorously launch skill development and pre-departure programmes, orientation programmes for those seeking to migrate from the country; and

(d)if so, the States that have agreed to the proposal?

ANSWER

MINISTER OF OVERSEAS INDIAN AFFAIRS

(SHRI VAYALAR RAVI)

(a) to (d): Yes, Sir. These issues were discussed during the annual Consultation Meetings organized by the Ministry with the major Labour sending States in July 2008 and September 2009 at New Delhi. All the participating State Governments have agreed to set up Nodal Departments and appoint Nodal Officers to look after the welfare of overseas Indians and strengthen Skill up gradation and Pre-departure Orientation training programmes for potential emigrant workers.